

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/868/(IB)/2018
NAME OF THE PETITIONER(S) : INDIABULLS HOUSING FINANCE LTD
NAME OF THE RESPONDENT(S) : MOOKAMBIKA HOMES & APARTMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) M.V.V.N. Sivanthi

Counsel for Petitioner
For Mardal
Associates.

M.V.V.N. Sivanthi
12/10/18

(7)

[CP/868/IB/2018]

ORDER

On the withdrawal memo filed by the Financial Creditor Counsel, this CP/868/IB/2018 is hereby **dismissed as withdrawn.**

-Sv-

(S VIJAYARAGHAVAN)
Member (Technical)

-Sv-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp